



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/655/(IB)/2017
NAME OF THE PETITIONER(S) : SKR WIND ENERGY LLP
NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	M.K. PREETHA. for KSR & CO (S. Manjula Devi)	Counsel for Respondents	
2)	Edward James	Counsel for Applicant	

ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted the preliminary arguments. The petition is admitted for hearing. Counsel for Respondent is directed to file reply before next date of hearing by giving copy to the other side. Matter is posted for arguments. Put up on **13.12.2017 at 10.30 A.M.**


MEMBER (JUDICIAL)

ghk